



THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/168 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Bijay Lashmi Boruah,
Presiding Officer,
MACT No. 2, Kamrup, Guwahati.

Dated Guwahati the 6th January, 2020.

Sub: **Casual leave.**

Ref:- Your e-mail dated 21.12.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 21.12.2019, has been granted/rejected.

Yours faithfully,


Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-64/2000(Pt.)/69 /A, dated 6.1.20

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Ratan